COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 210 OF 2017 & I.A. No. 05 of 2018

Dated: 19th March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Adani Power Limited Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Counsel for the Respondent(s) : Mr. Aditya Singh for

Mr. G. Umapathy for R-2 to R-4

ORDER (ON BEING MENTIONED)

As agreed by learned counsel for the parties, list the matter for further hearing on Wednesday i.e. **21.03.2018**.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member